

**OFFICE OF THE DISTRICT JUDGE, HOOGHLY**  
**ENGLISH DEPARTMENT**

Order No.160

Dated: 08/06/2020

As per direction of the Hon'ble High Court the normal functioning of the Courts is going to be resumed on and from 15/06/2020 and for smooth running of the Courts and also considering the appeal made by the staff members in the meeting held on 08/06/2020 so that they can attend their duties without availing public transport as far as possible, the following arrangement has been made **on deputation basis** for L.D. Assistants of this Judgeship.

This order will take effect on and from **15/06/2020** and will be in force for 4(four) months. This is made clear that this arrangement is not to be treated as transfer order and the District Authority may within this period of 4(four) months can further rearrange, if the situation so demands.

Sl. No.	Name of the incumbent	Present place of posting	New place of posting on deputation
1	Sri Manbodh Singh Sardar	Comparing Clerk, Judge-in-charge, Copying Department, Civil Wing, Serampore	Office Assistant, A.D.J., 2 <sup>nd</sup> Court, Arambagh vice Sri Rajarshi Das.
2	Sri Rajarshi Das	Office Assistant, A.D.J., 2 <sup>nd</sup> Court, Arambagh	Office Assistant, Civil Judge (Jr. Divn.), 1 <sup>st</sup> Court, Hooghly vice Smt. Shrabasti Mukherjee.
3	Smt. Shrabasti Mukherjee	Office Assistant, Civil Judge (Jr. Divn.), 1 <sup>st</sup> Court, Hooghly	Comparing Clerk, Judge-in-charge, Copying Department, Civil Wing, Serampore vice Sri Manbodh Singh Sardar
4	Smt. Sriparna Das	Office Assistant, A.D.J., Chandernagore	Bench Clerk, Civil Judge (Jr. Divn.), 4 <sup>th</sup> Court, Serampore vice Sri Pallab Kr. Dey.
5	Sri Pallab Kr. Dey	Bench Clerk, Civil Judge (Jr. Divn.), 4 <sup>th</sup> Court, Serampore	Office Assistant, A.D.J., Chandernagore vice Smt. Sriparna Das

Sd/- Chaitali Chatterjee (Das)  
**District Judge, Hooghly.**